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and we are taking steps to implement the suggestion and try to increase the number of beds.

Shri AKBAR ALI KHAN: So far as this disease is concerned, it should be treated on a different level from other diseases because T. B. is of a very special kind where we require either hospitalisation or at least an isolation hospital. I know in my own State there have been patients of a very acute type but for want of accommodation they could not be accommodated. Special effort is therefore needed.

Dr. R. B. GOUR: May be a suggestion for action, Sir.

SHRI J. S. L. HATHI: Of course, nobody denies that,

PANDIT S. S. N. TANKHA: Has any estimate been made by the Government to find out the exact number of persons who require hospitalisation?

Shri J. S. L. HATHI: I have no information, Sir.

## हैलीकोप्टरों का भ्रायात

\*१३७. श्री भगवत नारायण भागंव: क्या परिवहन तथा संचार मंत्री यह बताने की क्रपा करेगे कि:

- (क) क्या सरकार ने हाल ही में किसी विदेश से हैलीकोप्टरों का स्रायात किया है; ग्रौर
- (ख) यदि हां, तो कितनों का स्रायात किया गया है स्रौर स्रायात किस मूल्य पर स्रौर किस उद्देश्य से किया गया है ?

†[IMPORT OF HELICOPTERS

- \*137. SHRI B N. BHARGAVA: Will the Minister of Transport and Communications be pleased to state:
- (a) whether Government have recently imported helicopters from any foreign country; and

(b) if so, how many have been imported and at what rate and for what purpose?]

नागरिक विमान चालन उपमंत्री (श्री ग्रहमद मोहिउद्दीन): (क) ग्रीर (ख): बोर्डर रोड डेवलपमेंट बोर्ड के खरीदे हुए हैलीकोप्टर के ग्रलावा गवर्नमेंट ने ग्रीर हैलीकोप्टर सिविल इस्तेमाल के लिए दरग्रामद नहीं किए हैं।

†[The DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN): (a) and (b). Apart from a few helicopters purchased by Border Road Development Board the Government of India have not imported any helicopters for civil use.]

श्री भगवत नारायण भागंव : क्या यह सही है कि गवर्नमेंट ने रिशया से इसके सम्बन्ध में बातचीत जारी की है ग्रौर यहां हैलीकोप्टर के जो चालक हैं उन्हें रिशया म ट्रेनिंग के लिये भी भेज रही है ?

श्री ग्रहमद मोहिउद्दीन : मुझे ट्रेनिंग के बारे मैं तो इल्म नहीं है लेकिन यह जो बोर्डर रोड डेवलपर्मेंट बोर्ड है उसने रिशया से ही हैलीकोप्टर दरग्रामद किये हैं।

श्री भगवत नारायण भागंव : मेरे सवाल का जो (बी) पार्ट है उसका जवाव नहीं दिया गया है कि कितने मंगाये गये हैं ग्रीर मंगाये जाने वाले हैं। ग्रीर वे किस मूल्य पर मंगाये जा रहे हैं ग्रीर किस काम के लिये मंगाये जा रहे हैं ग्रीर किस काम के लिये मंगाये जा रहे हैं ?

श्री श्रहमद मोहिउद्दीन : मैंने श्रर्ज किया कि वह बोर्डर रोड डेवलपर्मेंट बोर्ड ने मंगाये हैं श्रपने काम के लिये ।

SHRI SATYACHARAN: May I know whether the type of helicopters im-

ported could also be produced here in any of the Government of India undertakings?

SHRI AHMED MOHIUDDIN: I have no information.

DR. P. SUBBARAYAN: I suggest that this question be put to Defence Ministry who have imported

BIREN ROY: May I know SHRI whether the Government have considered it necessary to import helicopters even from rupee payment countries for fighting the locust menace and for rescue work in connection with floods?

DR. P. SUBBARAYAN: As I said, all these questions relate to Defence Ministry.

SHRI BIREN ROY: This is for civilian rescue work, for relief work in connection with anti-flood operations and for fighting the locust menace.

SHRI AHMED MOHIUDDIN: We are now talking about Government requirements but as far as private requirements are concerned, there is a private firm which has imported on a temporary basis four helicopters for spraying purposes, I think, in Kerala.

SHRI BIREN ROY: Is it a fact that the Government of India is going to manufacture helicopters in India?

SHRI AHMED MOHIUDDIN: I have no knowledge and the hon. Minister has already said that the question does not concern us.

उत्तर भारत नौका श्रधिनियम, १८७८ के श्रधीन नियमों का बनाया जाना

\*१३८. श्री भगवत नारायण भागवः क्या परिवहन तथा संचार मंत्री १६ अगस्त, १६६१ को राज्य सभा मे तारांकित प्रकृत संख्या ४५ से सम्बन्धित ग्रनुपुरक प्रश्नों के दिये गये उत्तरों को देखेंगे श्रीर यह बताने की क्रपा करेंगे कि क्या सरकार ने दिल्ली. नगर निगम से उत्तर भारत नौका ऋधिनियम १८७८ के ग्रधीन नियम बनाने को कहा है ?

†[FRAMING OF RULES UNDER NORTHERN INDIA FERRIES ACT, 1878

\*138. SHRI B. N. BHARGAVA: Will the Minister of Transport and Com-MUNICATIONS be pleased to refer to the replies given to supplementary questions on Starred Question No. 45 in the Rajya Sabha on the 16th August, 1961 and state whether Government have since asked the Municipal Corporation of Delhi to frame rules under the Northern India Ferries Act, 1878?]

परिवहन तथा संचार मंत्रालय के राज्य मंत्री (श्री राज बहादुर): दिल्ली प्रशासन से नार्दन इण्डिया फेरीज एक्ट, १८७८ के ग्रधीन नियम बनाने के लिये कहा गया है। इस विषय पर उन के यहां जांच हो रही है।

† [THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT COMMUNICATIONS (SHRI BAHADUR): The Delhi Administration have been asked to frame rules under the Northern India Ferries Act. 1878. The matter is under their examination.]

श्री भगवत नारायण भागव : क्या में यह जान सकता हूं कि १६ ग्रगस्त, १६६१ को जब यही जवाब दिया गया था कि यह मामला तब से गवर्नमेंट के विचारा-धीन है तब गवर्नमेंट इस बात को ध्यान में रखते हए कि जमना में कई एक्सीडेंट्स हो गये हैं इन नियमों को जल्दी बनाने के लिये क्यों नहीं स्राग्रह करती?

े<mark>श्री राज बहादुर</mark> : १६ १६६१ को जो जवाब दिया गया था उसकी कापी मेरे वास है और उस में यह लिखा था कि

<sup>1</sup> nglish translation.